CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 325/2019

New Delhi this the 30th day of January, 2019

HON'BLE MS. NITA CHOWDHURY, MEMBER (A) HON'BLE MR. S.N. TERDAL, MEMBER (J)

Vivek Kumar Sharma
Age 39 yrs.
Roll No. 110411000563.
Group B, Subject: Fresh Appointment PGT (Hindi)
S/o Rajendra Prasad Sharma
House No. 140, Gali No. 12,
Govind Vihar, Karawal Nagar,
Delhi. Applicant

(By Advocate: Mr. Tahir Ashraf Siddiqui)

Versus

- Directorate of Education
 Through its Secretary,
 Govt. (NCT) of Delhi
 Old Secretariat, Near Vidhan Sabha, Civil Lines
 New Delhi, Delhi-110054.
- Delhi Subordinate Services Selection Board,
 Through its Secretary FC-18
 Institutional Area,
 Karkardooma, Delhi.
 -Respondents

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):-

When the matter is taken up for admission, learned counsel for the applicant seeks and is given permission to withdraw this OA with liberty to file a fresh OA.

(S. N. Terdal) Member (J) (Nita Chowdhury) Member (A)

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